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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA no. 314/2017 in C.P. (I.B) No. 29/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

Coporation Bank

V/s.

Bhagwan Motors Pvt Ltd. & ors.

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy  
Code

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	AVTARSINGH PANESAR	Advocate	Applicant	<u>Reh</u>
2.				

**ORDER**

Learned Advocate Mr. A.S. Panesar present for Applicant. None present for Respondents in IA 314/2017.

Proof of dispatch of copy of application on Respondents no. 1 to 3 filed.

Applicant is directed to serve notice of date of hearing on Respondents and shall file proof of service.

List the matter on 24.10.2017 for hearing before admission.

*Bikki 9.10.17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.